

LIR No. 1926/19

Manoj Kumar Mehto vs Ashoka Security Services

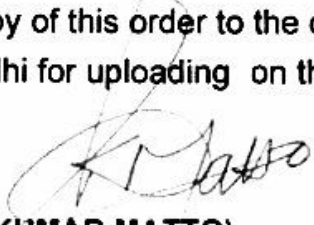
07.07.2020

Present:- None for the parties.

The matter is fixed for today for filing rejoinder and framing of issues. In view of spreading of the pandemic COVID-19, no one has appeared on behalf of the parties.

Since, the rejoinder has not been filed, so, the matter is ordered to be listed for the enblocked date on 07.08.2020.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.


(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.



REDMI NOTE 5 PRO
DUAL CAMERA

LIR No. 5283/16
Mangal Dev vs Ajitnath Alloys Pvt. Ltd.

07.07.2020

Present:-

Sh. Santosh Singh, AR for the workman.
Sh. M.S. Ahmad, AR for the management.

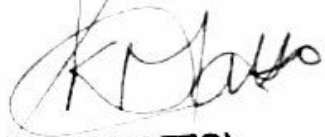
The matter is fixed for today for hearing final arguments through video conference.

Notices to the ARs of the parties were issued through whatsapp for today for 12:00 noon.

Today, both the ARs for the parties have appeared through video conference and request for adjournment of the matter for 28.08.2020, as both the ARs of the parties are out of station and they are unable to argue on the matter.

In view of joint request made by ld. ARs of the parties, matter stands adjourned for hearing final arguments on 28.08.2020.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.


(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.



REDMI NOTE 5 PRO
MI DUAL CAMERA

LIR No. 1925/19

Ashish Kumar Singh vs Ashoka Security Services

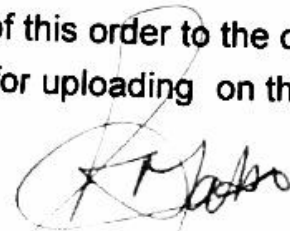
07.07.2020

Present:- None for the parties.

The matter is fixed for today for filing rejoinder and framing of issues. In view of spreading of the pandemic COVID-19, no one has appeared on behalf of the parties.

Since, the rejoinder has not been filed, so, the matter is ordered to be listed for the unblocked date on 07.08.2020.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.



(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.



REDMI NOTE 5 PRO
MI DUAL CAMERA

LIR No. 1924/19

Laxman vs Ashoka Security Services

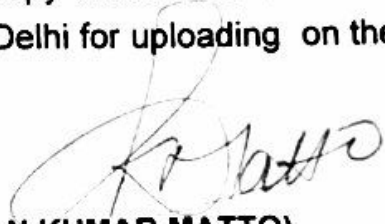
07.07.2020

Present:- **None for the parties.**

The matter is fixed for today for filing rejoinder and framing of issues. In view of spreading of the pandemic COVID-19, no one has appeared on behalf of the parties.

Since, the rejoinder has not been filed, so, the matter is ordered to be listed for the enblocked date on 07.08.2020.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.



(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.



REDMI NOTE 5 PRO
MI DUAL CAMERA

LIR No. 1923/19
Shiv Prakash vs Ashoka Security Services

07.07.2020

Present:- None for the parties.

The matter is fixed for today for filing rejoinder and framing of issues. In view of spreading of the pandemic COVID-19, no one has appeared on behalf of the parties.

Since, the rejoinder has not been filed, so, the matter is ordered to be listed for the enblocked date on 07.08.2020.

Ahalmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.



(PAWAN KUMAR MATTO)
PRESIDING OFFICER: LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
07.07.2020.



REDMI NOTE 5 PRO
MI DUAL CAMERA